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EXTRAORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
FINANCE (T&E) DEPARTMENT  
DELHI SACHIVALAYA, I.P. ESTATE: NEW DELHI-02**

No.F.3(22)/Fin.(T&E)/2006-07/dsfte/384-393

Dated : 7/9/2006

**NOTIFICATION**

No.F.3(22)/Fin.(T&E)/2006-07 - WHEREAS the Lt. Governor of the National Capital Territory of Delhi is of the opinion that it is expedient in the interest of general public so to do.

Now, therefore, in exercise of the powers conferred by section 103 of the Delhi Value Added Tax Act, 2004 (Delhi Act 3 of 2005), the Lt. Governor of the National Capital Territory of Delhi, hereby, makes the following amendments in the Seventh Schedule appended to the said Act, namely:-

**AMENDMENTS**

In the Seventh Schedule appended to the said Act, in the entry at Sl. No.1, for the sub-entry at Sl. No. (ii), the following shall be substituted, namely :-

**“(ii) Fuels in the form of petrol, diesel, kerosene, LPG, CNG, PNG and coal;”**

This notification shall come into force with immediate effect.

By order and in the name of the  
Lt. Governor of the National  
Capital Territory of Delhi,

**(Ajay Kumar Garg)  
Dy. Secretary, Finance (T&E)**

No.F.3(22)/Fin.(T&E)/2006-07/dsfte/384-393

Dated : 7/9/2006

Copy forwarded for information and necessary action to :-

1. The Pr. Secretary (GAD), Govt. of NCT of Delhi with one spare copy for its publication in Delhi Gazette Part-IV (extraordinary) in today's date.
2. The Secretary, Govt. of India, Ministry of Home Affairs, North Block, New Delhi.
3. The Secretary, Govt. of India, Ministry of Finance, Deptt. of Revenue, Jeevan Deep Building, New Delhi.
4. The Secretary to Finance Minister, GNCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
5. The Pr. Secretary (Finance), GNCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.

6. The Commissioner, Value Added Tax, Bikri Kar Bhawan, IP Estate, New Delhi.
7. The Deputy Secretary (L&J), GNCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
8. The Registrar, Sales Tax Appellate Tribunal, Bikri Kar Bhawan, I.P. Estate, New Delhi
9. VAT Officer (Policy), Sales Tax Department, Govt. of NCT of Delhi, New Delhi.
10. Guard File.

**(Ajay Kumar Garg)**  
**Dy. Secretary, Finance (T&E)**